

DIVISION BENCH
COURT - II

O-243

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/160(KB)2015
CONT.A./7(KB)2022,
COMP.APPL/92(KB)2022,
COMP.APPL/32(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	CHANDRA BASU VS CENTRAL LAND & BLDG SOCIETY PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Ms. Swapna Choubey, Adv.] for the petitioner

Mr. A. Guha, Adv.

Ms. A. Dey, Adv.

ORDER

1. Learned Counsel for the Petitioner present.
2. List this matter **on 21.05.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**